

GROUND FLOOR, ANCILLARY BLOCK,
HIGH COURT OF DELHI

PRE LOK ADALAT MATTERS AT 2:30 P.M.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES PERTAINING TO PRE-LOK ADALAT				
1	MAC.APP.-1193/2013	SUMAN MALHOTRA AND ANR V/s SHRI GULFAM AND ORS	RAJAT ANEJA	Listing Remarks: AT 02:30 PM
2	MAC.APP.-314/2022 WITH MAC.APP. 320/2022	M/S LAULS PVT LIMITED V/s SMT GEETA & ORS.	ARVIND CHAUDHARY, SUMAN BAGGA	
3	MAC.APP.-320/2022	GEETA & ORS. V/s IFFCO TOKIO GEN INS CO LTD & ORS.	ANSHUMAN BAL, SUMAN BAGGA, RAVI CHANDRA PRAKASH	
4	MAC.APP.-426/2023	SOMESH KUMAR BHAGAT V/s NITIN MEHTA DRIVER & ORS.	VIKRAM HEGDE, ACM LEGAL	
5	MAC.APP.-530/2023	SANDEEP V/s BAJAJ ALL GEN INS CO LTD & ORS.	ANSHUMAN BAL, ASHWANI KUMAR SONI	
6	MAC.APP.-9/2024	KAVITA AND ANR V/s IFFCO TOKIO GENERAL INSURANCE RESPONDENTS COMPANY LTD AND ORS	JAI BHAGWAN, BRIJESH BAGGA, MANISH MAINI	Listing Remarks: AT 2:30PM
7	MAC.APP.-394/2024 CM APPL. 43808/2024 CM APPL. 43809/2024 CM APPL. 11155/2025	NATIONAL INSURANCE CO LTD V/s MRS RUPALI PANDY & ORS.	HETU ARORA SETHI, VARUN SARIN, GIRDHARI SINGH, VARUN SARIN	Listing Remarks: AT 02:30 PM
8	MAC.APP.-404/2024 CM APPL. 44288/2024	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. V/s JITENDER KUMAR & ANR.	KAUSTUBH PRAKASH, KAUSTUBH PRAKASH, VARUN SARIN, MOHD SARFARAJ	
9	MAC.APP.-505/2024 CM APPL. 55352/2024 CM APPL. 10514/2025	THE NEW INDIA ASSURANCE CO LTD V/s ANITA MISHRA & ORS.	AWANTIKA MANOHAR, ANURAG SINGH, ANURAG SINGH	Listing Remarks: AT 02:30 PM
10	MAC.APP.-547/2024 WITH MAC.APP. 9/2024	SAVITRI DEVI AND ANR V/s IFFCO TOKIO GENERAL INSURANCE CO. LTD. AND ORS	THROUGH COURT	Listing Remarks: AT 2:30PM
11	MAC.APP.-550/2024	RELIANCE GENERAL INSURANCE COMPANY LIMITED V/s SANJAY & ORS.	RAJEEV MAHESHWARANAND ROY, ARIHANT JAIN	Listing Remarks: AT 02:30 PM
12	MAC.APP.-559/2024 CM APPL. 62510/2024	RELIANCE GENERAL INSURANCE COMPANY LIMITED V/s ISMAIL @ ISMAIL AHMAD & ORS.	RAJEEV MAHESHWARANAND ROY	Listing Remarks: AT 02:30 PM
13	MAC.APP.-615/2024	MOHD MAHTAB ALAM V/s ABDUL QUADIR & ORS.	SOMNATH PARASHAR	
14	MAC.APP.-219/2025 CM APPL. 19023/2025	ROSHNI V/s DEEPAK & ANR.	VARUN SARIN	Listing Remarks: AT 02:30 PM
15	MAC.APP.-220/2025 CM APPL. 19066/2025	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD V/s SMT RESHMA & ORS.	SAMEER NANDWANI, MANISH MAINI	Listing Remarks: AT 02:30 PM
16	MAC.APP.-526/2023	SH. DEEPAK V/s SH. GOVINDA KHTARI AND OTHERS	PANKAJ GUPTA, ASHWANI KUMAR SONI	
17	MAC.APP.-632/2024 CM APPL. 71072/2024	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD V/s SH BASANT KUMAR MISHRA & ANR.	ASHWANI KUMAR SONI, MANISH MAINI	
18	MAC.APP.-206/2025	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY V/s BASANT KUMAR AND ANR	THROUGH COURT	
19	MAC.APP.-405/2014	UMESH GIRI GOSWAMI & ANR V/s KANHAIYA LAL KAPRI & ORS	NAVNEET GOYAL, MANJUSHA, ABHISHEK KUMAR	

16.04.2025

PRE LOK ADALAT CAUSE LIST

20	MAC.APP.-46/2025 WITH MAC.APP. 48/2025	SH JAI SINGH AND ORS. V/s BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. AND ORS.	MANISH MAINI	
21	MAC.APP.-48/2025	SMT SURESH V/s BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD AND ORS	MANISH MAINI	

HIGH COURT OF DELHI
15.04.2025

REGISTRAR(LISTING)